

**Central Administrative Tribunal  
Principal Bench**

**OA-4637/2014  
MA-4435/2017**

**New Delhi, this the 18<sup>th</sup> day of April, 2018**

**Hon'ble Mr. Uday Kumar Varma, Member (A)**

Sh. Nagendra Kumar, aged 49 years,  
Assistant Director (Raj Bhasha),  
Resident of A-I/C, G-8 Area,  
Rajouri Garden, Mayapuri, New Delhi.

... Applicant

(None present)

Versus

Union of India, Through

1. The Assistant Director,  
Ministry of Commerce & Industry,  
Department of Commerce (Supply Division),  
16-Akbar Road Hutmants, New Delhi-110001.
2. Assistant Controller of Accounts,  
(DGS&D), Deptt. Of Commerce (Supply Division),  
15, R.N. Mukherjee Road, Kolkata-700001.
3. The Commissioner,  
Custom & Central Excise,  
48, Hoshangabad Road,  
Administrative Area,  
Arina Hills, Bhopal-462011(MP).
4. The Commissioner,  
Directorate of Publicity and  
Public Relations Customs & Central Excise, F.R. Building,  
ITO, New Delhi-110002.
5. The Director,  
Directorate General of Inspection,  
Customs and Central Excise IP Estate,  
IP Bhawan, D Block, Drum Shape Building,  
New Delhi-110002.
6. The Director,  
Directorate of Data Management,  
Customs & Central Excise, GK-II,  
DLF Centre, Sabitri Cinema, New Delhi.

... Respondents

(through Sh. Shubham Pundhir for Dr. Shamshuddin Khan)

**ORDER (ORAL)**

None for the applicant. Same was the situation on the last date of hearing. Today also, despite repeated calls, the applicant has not appeared. It seems that the applicant has lost interest in pursuing this matter any further and therefore, it seems appropriate that the matter be dismissed in default and for want of prosecution.

MA No. 4435/17 filed for seeking deletion of respondent no. 6 also stands disposed of.

**(Uday Kumar Varma)  
Member (A)**

/ns/